

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3904**

**TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)
MISUSE OF POSTAL SERVICES**

3904. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of rising incidents of misuse of postal services and public booths and emails to spread panic at public places, malls, airports etc.;

(b) if so, the number of such cases registered under IT Act and other relevant Acts during the last three years and the action taken thereon;

(c) whether the Government has any proposal for compulsory registration of all types of postal services so as to deter anti-social elements from misusing these services and if so, the details thereof; and

(d) the steps proposed to be taken by the Government in coordination with the State Governments on the issue?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Some instances have been observed in recent past where the anti-social elements have sent such mischievous emails / letters. Suitable action, as per Law, is taken in such cases.

(c) & (d): There is no such proposal under consideration.
